

HIGH COURT OF MADHYA PRADESH: JABALPUR // Examination Section//

No.133/Exam/DR HJS/2022

Jabalpur, Dated 16.12.2022

From: Vaibhav Mandloi,

Principal Registrar (Exam),

High Court of M.P.,

Jabalpur.

To:

- 1. The Registrar General, High Court of Judicature at Allahabad.
- 2. The Registrar General, Andhra Pradesh High Court, Amaravati.
- 3. The Registrar General, Bombay High Court, Mumbai.
- 4. The Registrar General, High Court of Calcutta, Kolkata.
- 5. The Registrar General, Chhattisgarh High Court, Bilaspur.
- 6. The Registrar General, Delhi High Court, New Delhi.
- 7. The Registrar General, The Gauhati High Court, Guwahati.
- 8. The Registrar General, Gujarat High Court, Sola (Ahmedabad).
- 9. The Registrar General, High Court of Himachal Pradesh,
- 10. The Registrar General, High Court of Jammu & Kashmir and Ladakh.
- 11. The Registrar General, Jharkhand High Court, Ranchi.
- 12. The Registrar General, High Court of Karnataka, Bengaluru.
- 13. The Registrar General, High Court of Kerala, Ernakulam.
- 14. The Registrar General, Madras High Court, Chennai.
- 15. The Registrar General, High Court of Manipur, Imphal
- 16. The Registrar General, High Court of Meghalaya, Shillong
- 17. The Registrar General, Orissa High Court, Cuttack.
- 18. The Registrar General, High Court of Patna, Patna (Bihar)
- 19. The Registrar General, High Court of Punjab & Haryana, Chandigarh.
- 20. The Registrar General, Rajasthan High Court, Jodhpur.
- 21 The Registrar General, High Court of Sikkim, Gangtok.
- 22. The Registrar General, High Court of Telangana
- 23. The Registrar General, High Court of Tripura, Agartala
- 24. The Registrar General, Uttarakhand High Court, Nainital.

Subject: "Short Notice" of advertisement for recruitment to the post of Madhya Pradesh Higher Judicial Service (District Judge-Entry Level) Direct Recruitment from Bar Exam-2022, - wide publicity thereof.

Respected Sir,

I am directed to enclose herewith a copy of "Short Notice" of advertisement for inviting Online applications from the eligible Advocates for recruitment to the post of Madhya Pradesh Higher Judicial Service (District Judge-Entry Level) Direct Recruitment from Bar Exam—2022, and to request you that the same may be got displayed on the Notice Board of the Hon'ble High Court and a copy be sent to all the Districts Bar Associations in your State to give wide publicity, so that aspirant Advocates may apply for the said post.

Encl.: As above.

Yours Sincerely,

(Vaibhav Mandloi) Principal Registrar (Exam)

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HIGH COURT OF MADHYA PRADESH: JABALPUR SHORT NOTICE OF ADVERTISEMENT

M.P. HIGHER JUDICIAL SERVICE (DISTRICT JUDGE - ENTRY LEVEL) DIRECT RECRUITMENT FROM BAR, EXAM-2022

Advertisement No. 130/Exam/DR_HJS/2022

Date 15.12.2022

Starting Date for submission of Online Application Form -

16.12.2022 (12:00 PM)

Last Date for submission of Online Application Form-

31.12.2022

(11:55 PM)

Period of Correction in Online Application Form - 05.01.2023 (12:00 PM)

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To

07.01.2023 (11:55 PM)

Date of Online Preliminary Examination

To be notified later

Date of Main Written Examination_

To be notified later

Mode of Application- Only Online Application through the website of M.P. High Court (www.mphc.gov.in).

<u>Post</u>:- Advertisement has been issued to fill up Total – 12 Posts (U.R.-06, O.B.C.-02, S.C.-02 & S.T.-02) of M.P. District Judge (Entry Level) in the cadre of Higher Judicial Service by Direct Recruitment from Bar from eligible candidates.

Pay Scale - Rs. 51550-1230-58930-1380-63070 (Pre revised).

Note:- For details as to eligibility, pattern/procedure of Examination, mode of application etc. please go through the Λdvertisement available on website of the M.P. High Court (www.mphc.gov.in). The detailed Λdvertisement is being published in next issue of "Rojgar Λur Nirman" Hindi Weekly Newspaper (www.rojgaraurnirman.in).

JABALPUR 15 December, 2022 (RAMKUMAR CHOUBEY) REGISTRAR GENERAL

